THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

Written Answers

(b) Details of the proposal are being worked out.

REPORT OF THE ADMINISTRATIVE REFORMS COMMISSION

- 673. SHRISITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased
- (a) whether it is a fact that the Adminis trative Reforms Commission has decided to submit an interim report to Government;
- (b) if so, when the interim report is expected to be submitted; and
- (c) by when the final report is expected to be submitted to Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME (AFFAIRS (SHRI JAISUKHLAL HATHI): (a) The

Commission has not so far come to any conclusion about submitting an interim report.

- (b) Does not arise.
- (c) As at present estimated, by September,

COMPLAINTS AGAINST FOREIGN OIL COMPANIES

- 674. SHRI ABDUL GHANI: fWill the Minister of PETROLEUM AND CHEMI CALS be pleased to state:
- (a) whether Government have received any complaints to the effect that the managements of the ESSO, B.O.C. and other foreign oil companies are misbehaving towards thier agents and dealers and cancelling their agencies; and
- (b) if so, whether Government have taken any action thereonj?

THE MINISTER OF PETROLEUM & CHEMICLAS (SHRI O.V. fALAGESAN): (a) Government have not received complaints of any misbehaviour. Due to the reduced availability of kerosene, the foreign oil companies have terminated the agencies of some of their dealers.

(b) Does not arise.

WAGES FOR BANK EMPLOYEES

675. SHRI BABUBHAI M. CHLNAI: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state*:

(a) whether a new agreement has been entered into between workers and bank management regarding wages to bank staff; and

to Questions

(b) whether it has been approved by Government?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOY-MENT AND REHABILITATION (SHRI SHAH NAWAZ KHAN): (a) No.

(b) Does not arise.

PAKISTANI NATIONALS AT KLTCH BORDER

- 676. SHRI N. R. M. SWAMY: Will the Minister of HOME AFFAIRS be pleased to
- (a) the results of the interrogations of the eleven Pakistani Nationals who introduced into Indian territory at Kutch border near village Luna and who were said to have been arrested by the Gujarat Police on the 22nd June, 1966;
- (b) whether any prosecution have been launched against them; and
- (c) whether it is a fact that a Pakistani

was sighted at some distance from the Western sea coast near Koteshwar, Gujarat?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) The eleven Pakistani nationals were arrested on the 20th June (not on 22nd June), 1966. Nothing incriminating has been found in their possession.

- (b) Cases under section 3-6IPR read with section 14 of the Foreigners Act. 1946 have been registered.
- (c) A mechanically propelled fishing craft was sighted on 21st June 1966 passing at a distance of about 5 1/2 miles from Koteshwar, on the bank of Kori Creek. The craft was too smalLfor identification.

COMMEMORATIVE STAMPS

- 677. SHRI M. RUTHNASWAMY: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) how many varieties of special postage stamps to commemorate persons, places and events have been issued since August, 1965;
- (b) what is the total manufacturing cost of these special stamps;
- (c) whether the manufacturing costs of these special stamps have been realised I from the sale proceeds hereof; and